



[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT THE BELOW MENTIONED CASES LISTED ON **12-01-2021** WILL BE TAKEN UP BY THE HON'BLE COURTS VIA REMOTE VIDEO CONFERENCING AS FOLLOWS:

SI. No.	NAME OF THE HON'BLE JUDGE(S)	ITEM NO(S).
1.	HON'BLE MR. JUSTICE M. BHUYAN AND HON'BLE MR. JUSTICE S. SAIKIA	ITEM NO.:-17.
2.	HON'BLE MR. JUSTICE A. M. B. BARUA	ITEM NO.:- 23.
3.	HON'BLE MR. JUSTICE K. R. SURANA	ITEM NO.:- 1 & 2. (As last item, subject to availability of time).

BY ORDER

Dated Guwahati, the 11th January, 2021.



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

**It is for information of all concerned that on 12.01.2021
(Tuesday):**

- 1. The matters listed before the Division Bench-I comprising of the then Hon'ble The Chief Justice (Acting) and Hon'ble Mr. Justice Manish Choudhury will be taken up by Hon'ble The Chief Justice and Hon'ble Mr. Justice N. Kotiswar Singh, and will sit in Court No. 1.**
- 2. The Single Bench of Hon'ble Mr. Justice Manish Choudhury will sit at 10:30 A.M.**

BY ORDER

Dated Guwahati, the 11th January, 2021.